

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 37

**CA No. 104/23
And**

CP No. 17/Chd/Hry/2023

**Under Section 241, CA 2013
R 11 & 32**

In the matter of:

Shailja Thapa

...Petitioner

Vs

Mukta Chadda & Anr.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 01.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta